

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 113  
CP No. (IB)- 81/95/JPR/2022  
Under Section 95 of IBC, 2016

**In the matter of:**

State Bank of India

... Applicant/Creditor

**Versus**

Shri Rajendra Kumar Maheshwari

... Guarantor/Respondent

Coram: HON'BLE MR. DR. P.S.N. PRASAD, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

**Present Through Video Conferencing: -**

For the Applicant : Pramod Kumar, Adv.

For the Respondent : Prabhansh Sharma, Adv.

**ORDER**

List the matter before the regular bench on 20.11.2023.

-Sd-  
(Rajeev Mehrotra)  
Technical Member

-Sd-  
(Dr. P.S.N. Prasad)  
Judicial Member

November 10, 2023